

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:430  
ANSWERED ON:22.07.2015  
Recruitment by Fake Agencies  
Sampath Shri Anirudhan

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) whether recruitment for overseas jobs by the fake agencies are on the rise;
- (b) if so, the details thereof; and
- (c) the corrective action taken by the Government in this regard ?

**Answer**

MINISTER OF STATE FOR OVERSEAS INDIAN AFFAIRS  
GENERAL V.K. SINGH (RETD.)

(a)& (b): Complaints are received from time to time about cheating by fake recruitment agencies. If the complaint is against registered recruiting agencies, action is taken by the Ministry of Overseas Indian Affairs as per provisions of the Emigration Act, 1983 and rules thereof. If the complaint is against unregistered agencies, it is referred to the concerned State Government for taking action under the relevant law of the land. The figures for the last three years in respect of complaints received and action taken thereon is given at the table below:

Year	No. of complaints received	Cases referred to State Govt.	/POE for action	Prosecution
2012 -13	254	240	16	16
2013-14	272	261	05	05
2014-till 30.06.15	198	175	12	11

(c) The Ministry runs Media Campaign in print and electronic media from time to time to educate potential emigrants about benefits or hazards of legal and illegal migration respectively.

A 24x7 toll-free helpline viz. Overseas Workers Resource Centre (OWRC) No.1800 11 3090 has been set up in Gurgaon to enable emigrants/ prospective emigrants to seek information and file complaints against Recruiting Agents/ Foreign Employers.